

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.2021
TO BE ANSWERED ON 11.03.2025**

SCHOLARSHIP FOR SC/ST STUDENTS IN RAJASTHAN

†2021. SHRI BHAJAN LAL JATAV:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number and details of students from the Scheduled Castes and the Scheduled Tribes category in Rajasthan who are awaiting the receipt of their scholarship;
- (b) the schemes being implemented by the Government presently for Scheduled Castes and the Scheduled Tribes in Rajasthan; and
- (c) the amount of funds being spent on the said schemes, State-wise?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) to (c)

For Scheduled Castes

Department of Social Justice and Empowerment is implementing the following Centrally Sponsored Schemes for providing scholarships to the Scheduled Castes (SC) students across the country, including Rajasthan:

- (i) Post Matric scholarship scheme for SC students (PMS-SC)
(ii) Pre Matric scholarship scheme for SCs & Others

The schemes are implemented through States/UTs and are being implemented on Direct Benefit Transfer (DBT) mode. The Central share of scholarship amount is released after the State share paid data is submitted on the National Scholarship Portal (NSP) for Central share disbursement.

The details of Central share released during 2022-23 to 2024-25 is as given below:

Scheme Name	Central Share released (Rs. in Crores)		
	FY 2022-23	FY 2023-24	FY 2024-25 (as on 07.03.2025)
Pre-Matric Scholarship for SCs & Others	207.93	446.65	296.54
Post-Matric Scholarship for SC students	4,392.50	5,475.43	4,433.87

The details of State-wise, Central share released under the above mentioned schemes are at **Annexure-I.**

Other schemes related to Scheduled Castes are at **Annexure-II**.

For Scheduled Tribes

As informed by the Ministry of Tribal Affairs (MoTA) it is implementing the following Centrally Sponsored Schemes for the Scheduled Tribes (ST) students across the country, including Rajasthan:

- i) Pre-Matric Scholarship Scheme for ST students (Class IX and X)
- ii) Post-Matric Scholarship Scheme for ST students (Class XI and above)

The schemes are implemented through the respective State Governments/UT Administrations. The invitation of application, verification and disbursement of scholarship amount to eligible ST students are done by the State/UT. MoTA releases the Central Share funds to States/UTs based on the proposal received from them along with requisite documents/compliances.

The Ministry is regularly releasing the Central Share fund (75% in case of Rajasthan) to Rajasthan based on the Proposal/Statement of Expenditure (SoE) submitted by them. The details of fund released during last 3 financial years is as below: -

Scheme Name	Central Share released by Ministry of Tribal Affairs (Rs. in Lakhs)		
	FY 2022-23	FY 2023-24	FY 2024-25 (as on 05.03.2025)
Pre-Matric Scholarship for ST students	3530.80	--*	2236.11
Post-Matric Scholarship for ST students	18810.10	22000.00	35000.00

* Fund could not be released as unspent amount was available in SNA account and Utilization Certificate (UC) was not submitted by Government of Rajasthan.

Further, the details of fund released by Ministry of Tribal Affairs (State-wise) under the Pre and Post Matric Scholarship schemes for ST students during the last three years are at **Annexure-III**.

Other schemes related to Scheduled Tribes are at **Annexure-IV**.

As per the information received from Government of Rajasthan, the details of ST students awaiting the receipt of their scholarship is as below: -

Scheme Name	Pending applications details
Pre-Matric Scholarship for ST students	57,037 pending applications for AY 2024-25
Post-Matric Scholarship for ST students	AY 2021-22- 14,773 AY 2022-23- 38,571 AY 2023-24- 1,07,156 AY 2024-25- 1,04,061 Total 2,64,561 pending applications

ANNEXURE- I

Central assistance released and beneficiaries covered under Post Matric Scholarship Scheme for SC Students (PMS-SC) for the years 2021-22 to 2023-24

(Rs. in lakh)

Sl No.	State/UT	2021-22		2022-23		2023-24	
		CA Released	No.of beneficiaries	CA Released	No.of beneficiaries	CA Released	No.of beneficiaries
1	Andhra Pradesh	29855.00	243823	37259.00	238915	20,049.99	195,269
2	Assam	0.00	0	920.00	11140	1,390.34	8,426
3	Bihar	0.00	0	3754.00	136340	2,129.34	68,975
4	Chandigarh	154.00	899	242.00	876	59.25	287
5	Chhattisgarh	2900.00	87464	4501.00	96267	3,613.57	79,237
6	DDNH	0.00	0	20.00	98	0	0
7	Delhi	0.00	0	1367.00	7531	997.34	3,160
8	Goa	0.00	0	0.31	1	4.31	34
9	Gujarat	10258.00	97697	22026.00	113531	38,423.12	179,116
10	Haryana	0.00	0	13158.00	87913	12,058.49	70,464
11	Himachal Pradesh	0.00	0	1760.00	21502	2,240.61	23,959
12	Jammu & Kashmir	3.00	100	543.00	10097	468.21	7,370
13	Jharkhand	412.00	7805	1818.00	33922	3,139.39	44,610
14	Karnataka	6542.00	131448	34200.00	458548	42,108.48	403,965
14	Kerala	4578.00	90866	5682.00	42521	11,917.31	155,319
16	Madhya Pradesh	828.00	48270	33505.00	445319	36,680.48	346,289
17	Maharashtra	6301.00	68576	35942.00	148573	165,298.17	749,317
18	Manipur	0.00	0	734.00	8988	193.94	2,125
20	Odisha	7822.00	75530	33833.00	299369	12,744.10	143,861
21	Puducherry	0.00	0	361.00	3904	285.47	2,564
22	Punjab	20976.00	152157	6281.00	40708	28,486.98	199,508
23	Rajasthan	9567.00	217176	24138.00	303252	14,713.18	151,922
24	Sikkim	0.00	0	76.00	448	52.29	216
25	Tamil Nadu	27888.00	441672	72625.00	543772	71,369.94	643,761
26	Telangana	0.00	0	0.00	0	0	0
27	Tripura	0.00	0	3892.00	22278	4,093.43	16,858
28	Uttar Pradesh	53728.00	868554	92600.00	1269634	67,483.28	949,934
29	Uttarakhand	0.00	0	1259.00	27735	1,293.69	23,804
30	West Bengal	11226.00	493099	6336.00	273953	6,248.09	268,228
	Total	193038	3025136	438832.00	4647135	547,542.79	4,738,578

Pre-Matric Scholarship scheme for SCs & Others for the years 2021-22 to 2023-24

(Rs. in Lakh)

S.No	State/ UT	2021-22		2022-23		2023-24	
		CA released	No. of Beneficiaries	CA released	No. of Beneficiaries	CA released	No. of Beneficiaries
1	Andhra Pradesh	5892	245595	0	0	5,613.69	221219
2	Assam	0	418	0	0	0.44	14
3	Bihar	7534	473106	1426.97	132127	1,575.53	146660
4	Chandigarh	36	1634	45.64	1304	38.19	1097
5	Chhattisgarh	0	0	0.00	0	888.40	41271
6	D & NH and D & D	0	51	0.49	14	0.28	8
7	Delhi	699	3771	10.52	501	15.85	761
8	Goa	0	29	0.13	6	0	0
9	Gujarat	5438	270489	1643.22	77116	5,758.60	273157
10	Haryana	0	0	0.00	0	0	0
11	Himachal Pradesh	374	16759	0.00	0	769.89	24536
12	Jammu & Kashmir	23	13359	0.00	0	54.00	2584
13	Jharkhand	420	57745	0.00	0	0	0
14	Karnataka	7658	271576	4202.50	200119	4,920.58	235562
15	Kerala	1092	61622	891.00	42003	255.60	11999
16	Madhya Pradesh	4737.2	355000	0.00	0	0	0
17	Maharashtra	0	0	0.00	0	0	0
18	Manipur	38	571	0.00	0	25.98	676
19	Odisha	2876	92329	645.71	29047	708.27	31486
20	Puducherry	82	1349	0.00	0	14.73	704
21	Punjab	3551	196843	1950.44	92604	2,165.37	103357
22	Rajasthan	3673	240500	0.00	0	2,822.77	135092
23	Sikkim	2	54	0.00	0	0.25	8
24	Tamilnadu	6064	341246	2212.22	104324	7,055.82	335642
25	Telangana	221	26175	0.00	0	0	0
26	Tripura	30	10211	129.53	4075	66.65	2105
27	Uttar Pradesh	3732	320390	6010.71	373692	7,965.64	382766
28	Uttarakhand	469	14368	0.00	0	312.17	9940
29	West Bengal	2377	223209	1624.06	77336	3,635.89	168896
	Total	57018.2	3238399	20793.13	1134268	44,664.60	2129540

ANNEXURE-II

1. Pradhan Mantri Anusuchit Jaati Abhuyday Yojana (PM- AJAY): PM- AJAY is a merged scheme of 03 Centrally Sponsored Scheme namely Pradhan Mantri AdarshGram Yojana (PMAGY), Special Central Assistance to Scheduled Castes Sub Plan (SCA to SCSP) and Babu Jagjivan Ram Chhatrawas Yojana(BJRCY) and has been implemented since 2021-22 with an aim to reduce poverty of the SC communities by generation of additional employment opportunities through Skill development, income generating schemes and other initiatives and to improve socio-economic developmental indicators by ensuring adequate infrastructure and requisite services in the SC dominated villages.

Fund Released under PMAJAY since 2021-22

(Rs. in lakhs)

S.No.	States/UTs	Adarsh Gram	Grants-in-aid	Hostel
1	Andhra Pradesh	6874.8	7803.81	126
2	Assam	1810.2	2714	537.19
3	Bihar	0	6525.5	0
4	Chhattisgarh	6206.8	1789.1	0
5	Gujarat	0	319.51	0
6	Haryana	2146.8	551	0
7	Himachal Pradesh	1555.16	1520	0
8	Jammu & Kashmir	835.56	871.75	40.63
9	Jharkhand	0	6880	0
10	Karnataka	13610.96	12991.5	1710
11	Kerala	9.98	381.32	270.07
12	Madhya Pradesh	5102.4	0	750
13	Maharashtra	2951.6	2657.87	0
14	Manipur	3.2	144	700
15	Meghalaya	0	0	0
16	Mizoram	0	0	0
17	Nagaland	0	0	4462.5
18	Odisha	13399.46	1012.4	750.6
19	Punjab	6399.42	1724.9	0
20	Rajasthan	5570.54	4347.4	750
21	Sikkim	0	566.5	350
22	Tamil Nadu	52332.63	30905.85	301.25
23	Telangana	1561.7	3169.46	750
24	Tripura	185.11	473.85	962.5
25	UP	55350.8	0	345
26	Uttarakhand	2748.98	164.66	325
27	West Bengal	0	28651.19	0
28	Chandigarh	0	22.71	0
29	Delhi	0	0	0
30	Puducherry	0	3.895	0
	Total	178656.1	121982.9	13130.74

2. Protection of Civil Rights (PCR) Act, 1955 and the Scheduled Castes (SC) and the Scheduled Tribes (ST) (Prevention of Atrocities) {PoA} Act, 1989

An Act of Parliament namely the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989, has been enacted to prevent the commission of offences of atrocities against members of Scheduled Castes (SCs) and Scheduled Tribes (STs). The Act is implemented by the respective State Governments and UT Administrations. The Department runs a Centrally Sponsored Scheme for the implementation of the Protection of Civil Rights (PCR) Act, 1955 and the Scheduled Castes (SC) and the Scheduled Tribes (ST) (Prevention of Atrocities) {PoA} Act, 1989, under which Central Assistance is provided to the State Governments and Union Territory Administrations for effective implementation of the PCR Act, 1955 and the SC/ST (PoA) Act, 1989. The Central Assistance is provided to the State/UTs mainly for :

- (i) Functioning and strengthening of the Scheduled Castes and Scheduled Tribes Protection Cell and Special Police Stations.
- (ii) Setting up and functioning of exclusive Special Courts.
- (iii) Relief and Rehabilitation of atrocity victims.
- (iv) Incentive for Inter-Caste Marriages, where one of the spouses is a member of a Scheduled Castes.
- (v) Awareness generation.

The funding pattern of the scheme is such that the total expenditure is shared on 50:50 basis between the Central Government and States/UTs (with legislature) for (iii), (iv) and (iv) above, and the total expenditure is shared on 50:50 basis between the Central Government and States/UTs (with legislature) over and above the committed liability of the State/UT (with legislature), for (i) and (ii) above. The UTs (without legislature) receives 100% Central Assistance.

Centrally Sponsored Scheme for implementation of the Protection of Civil Rights Act, 1955 and the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989

(Rs. in lakhs)

	States/UTs	2021-22			2022-23			2023-24 (as on 05.03.2025)		
		Financial	Physical		Financial	Physical		Financial	Physical	
			Relief to atrocity victims	Incentive to inter- caste marriage couples		Relief to atrocity victims (Anticipated)	Incentive to inter- caste marriage couples (Anticipated)		Relief to atrocity victims (Anticipated)	Incentive to inter- caste marriage couples (Anticipated)
1	Andhra Pradesh	920	6062	0	1183.27	11442	378	1467.4122	3048	1022
2	Assam	10	0	132	0	2	100	54.375	2	0
3	Bihar	3500	9825	0	4489	7243	0	3762.8064	14795	0
4	Chhattisgarh	1983.905	1093	921	1010.97	1529	551	1337.5322	1079	824
5	Goa	3	1	17	0	0	0	24.625	0	10
6	Gujarat	1978.625	2174	1005	424.7	1623	1170	2980.875	2195	1599
7	Haryana	1821.2	1610	906	2981.56	2014	1441	2943.0456	1601	794
8	Himachal Pradesh	314.955	329	615	357.25	341	629	260.52	410	816
9	Jharkhand	319.336	1000	0	0	556	0	81.35038	300	0
10	Karnataka	6185.26	2582	6079	3098.5	3090	3651	4000.3738	3740	4054
11	Kerala	1763.52	1177	2650	240.84	1492	1553	1131.7538	445	736
12	Madhya Pradesh	10341.531	10081	1015	3182.23	6582	407	6348.534	10834	1198
13	Maharashtra	773	3339	2932	1283.04	2869	0	3727.6528	3339	440
14	Odisha	4408.705	2768	2428	2145.82	3135	1791	5802.794	2647	3641
15	Punjab	780.491	23	0	0	119	0	0	158	1412
16	Rajasthan	7163.451	20574	494	6586.54	15474	610	4255.3429	7308	282
17	Sikkim	0.83	0	17	0	0	16	4.65875	0	20
18	Tamil Nadu	3544.945	2939	2217	1788.09	3870	1282	3659.4497	5586	2392
19	Telangana	1717.93	2284	1010	936.47	2500	119	899.53656	2332	243
20	Tripura	20.33	3	18	0	9	6	11.03125	0	14
21	Uttar Pradesh	12671.715	20278	0	9153.75	23828	0	9795.3513	19240	0
22	Uttarakhand	78.3	103	0	0	116	0	100.48575	154	0
23	West Bengal	87	556	1380	23.94	319	334	369.19359	347	1153
24	Chandigarh	71	0	25	170.5	0	65	173	0	50
25	D&NH &D &Diu	0	0	0	15	0	0	0	0	0
26	NCT of Delhi	7.45	21	0	40.52	0	0	18	65	0
27	Jammu & Kashmir	93.2	0	0	0	0	0	0	7	12
28	Ladakh	12	0	0	0	0	0	0	0	0
29	Lakshadweep	0	0	0	0	0	0	0	0	0
30	Puducherry	365.63	37	201	33.95	19	122	138.7614	35	371
31	NHAA	0	0	0	124.78	0	0	181.59732	0	0
32	Publicity (M/O I&B)	73.79	0	0	0	0	0	0	0	0
	Total	61011.099	88859	24062	39270.72	88172	14225	53530.059	79667	21083

3. Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)

The Central Sector scheme namely Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA) is being implemented by the Ministry with the objective to enhance the reach of development intervention of the Government and to fill the gap in service deficient Scheduled Caste (SC) dominant areas, in the sector of education through the efforts of grant-in-aid to the institutions (run by NGOs) and residential high schools offering high quality education. The Scheme aims to provide environment for education and socio-economic upliftment of the Scheduled Castes (SCs). Further, the Scheme provides easier access to the bright SC students to study in the best schools in the country, thereby securing their future opportunities.

2. Under the scheme, scholarship is not provided to students however, in Mode-1 fee is reimbursed to private residential schools for admission of SC students in class 9th & 11th for completion of education till class 12th and in mode-2, fund is released to organizations to provide residential and education facilities to SC students in the school/hostel project at primary and secondary level.

The Funds released under the SHRESHTA State-wise is as under;

(Rs.in Lakh)

S. No	States/UTs	Fund Released 2021-22		Fund Released 2022-23		Fund Released 2023-24	
		Mode-1	Mode-2	Mode-1	Mode-2	Mode-1	Mode-2
1.	Andhra Pradesh	78.77	139.55	209	52.32	530.53	136.71
2.	Bihar	192.75	0	246.1	0	142.29	0
3.	Chhattisgarh	51.50	0	154.5	0	274.75	0
4.	Gujarat	0.62	14.09	23.95	7.67	32.18	0
5.	Haryana	3.25	5.50	62.17	13.01	361.62	0
6.	Himachal Pradesh	9.25	0	42.64	0	67.4	0
7.	Jharkhand	33.09	0	129.6	0	70.71	0
8.	Karnataka	47.54	280.05	37.42	242.35	54.45	400.07
9.	Kerala	2.20	0	232.9	0	339.99	0
10.	Madhya Pradesh	52.75	123.32	225.4	28.47	326.91	52.37
11.	Maharashtra	16.05	488.58	119.3	624.99	147.02	731.48
12.	Orissa	96.22	239.99	211.7	203.66	155.28	329.79
13.	Punjab	0	0	20.25	0	48.25	0
14.	Rajasthan	57.95	292.99	264.5	222.40	936.52	349.93
15.	Tamil Nadu	36.32	117.96	227.1	119.92	404.64	0
16.	Uttar Pradesh	246.86	799.58	470	564.38	867.25	807.40
17.	Uttarakhand	23.26	20.04	52.55	9.71	60.38	34.26
18.	West Bengal	0	106.55	13.75	24.79	12.5	76.25
19.	NCT of Delhi	0	81.62	0	105.82	0	155.10
20.	A&N Island	0	0	2.25	0	2.45	0
21.	Puducherry	0	0	8.52	0	9.8	0
22.	Assam	5.58	59.28	15.4	48.64	6	0
23.	Manipur	0	14.31	0	0	0	11.00
24.	Telangana	0	39.81	27.51	26.67	64.29	32.47
25.	Meghalaya	0	24.87	0	21.66	0	0
26.	Tripura	2.00	0	0	0	0	0
	Grand Total	955.96	2848.09	2796.51	2316.46	4915.21	3116.83

*The Scheme was revised in 2021-22 a component namely Mode-1 was included in the Scheme.

4. Scholarships for Higher Education for Young Achievers (SHREYAS)

This Department deal with the Central Sector umbrella scheme of “Scholarships for Higher Education for Young Achievers (SHREYAS) for Scheduled Castes (SCs)” which comprises of 4 Sub-Schemes namely Top Class Education for SCs (TCS), Free Coaching for SCs, OBCs and beneficiaries of PM Cares Children Scheme (FCS), National Overseas Scholarship scheme for Scheduled Castes etc. (NOS), National Fellowship for Scheduled Caste students (NFSC).

Out of these 04 Sub-Schemes, 03 Sub-Schemes namely Top Class Education for SCs (TCS), National Overseas Scholarship scheme for Scheduled Castes etc. (NOS), National Fellowship for Scheduled Caste students (NFSC) are scholarship Schemes.

Being Central Sector Scheme, funds are not allotted state-wise under the scheme. Therefore, no state-wise or district-wise data is maintained in respect of any of these three scholarship Sub-Schemes. However, a brief on these three Sub-Schemes along with 3 years physical and financial achievements is given below:

Top Class Scholarship for SC students (TCS)

Under the Scheme, scholarship is provided to SC students for pursuing studies beyond 12th class. The scheme supports talented students pursuing higher education in 273 top class premier institutions of the country such as all the IIMs / IITs/ IIITs / AIIMSs/ NITs/NIFTs/ NIDs/ IHMs/NLUs and other Central Government Institutions, National Assessment and Accreditation Council (NAAC) A++ and A+ Accredited Institutions and Top 100 National Institutional Ranking Framework (NIRF) Institutions.

Physical and Financial Achievements of the scheme for the past 3 years are as under:

S.No.	Financial Year	Budget Estimate (Rs.In crore)	Expenditure incurred (Rs.In crore)	Number of beneficiaries
1.	2021-22	70.00	84.72	4544
2.	2022-23	108.00	85.67	4171
3.	2023-24	111.0	83.84	3969

National Overseas Scholarship (NOS) Scheme for SC etc candidates

Under NOS, financial assistance is provided to facilitate the low income students belonging to the Scheduled Castes, De-notified Nomadic and Semi-Nomadic Tribes, Landless Agricultural Labourers and Traditional Artisans category to obtain higher education viz., Master degree or Ph.D courses by studying abroad thereby improving their Economic and Social status.Total slots allotted under the scheme annually are 125 out of which 115 slots are reserved for students belonging to Scheduled Caste, 06 slots are reserved for Denotified, Nomadic and Semi-Nomadic Tribes and 04 slots are for Landless Agricultural Labourers candidates and Traditional Artisans.

Physical and Financial Achievements of the scheme for the past 3 years are as under:

S. No.	Financial Year	Candidate Selected	Budget Estimate (Rs. in Crore)	Expenditure incurred (Rs. in Crore)
1	2021-22	125	30.00	49.07
2	2022-23	125	36.00	86.59
3	2023-24	125	50.00	88.56

National Fellowship for SC students (NFSC)

Under the scheme fellowship is provided to Scheduled Castes students for pursuing higher education leading to Ph.D degrees in Sciences, Humanities and Social Sciences in Indian Universities/Institutions/ Colleges recognized by University Grants Commission (UGC). The scheme provides 2000 new slots every year (500 for science stream and 1500 for Humanities and Social Sciences) to such SC students who have qualified the National Eligibility Test- Junior Research Fellowship (NET-JRF) of UGC or UGC-Council of Scientific and Industrial Research (UGC-CSIR) NET-JRF joint test.

Physical and Financial Achievements of the scheme for the past 3 years are as under:

S.No.	Financial Year	Budget Estimate (Rs.In crore)	Expenditure incurred (Rs.In crore)	Number of beneficiaries
1.	2021-22	300.00	127.85	3706
2.	2022-23	173.00	134.07	3608
3.	2023-24	163.00	199.82	4166

POST-MATRIC SCHOLARSHIP SCHEME FOR STs

Details of Fund Released to State Governments/UT Administrations and Beneficiaries thereof under the Scheme of Post-Matric Scholarship for ST students							
Sl.No.	Name of the State/UT	2021-22		2022-23		2023-24	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
1	A.& N. Islands	10.35	330		386		193
2	Andhra Pradesh	8991.45	117089	13356.50	129032	11471.08	114524
3	Arunachal Pradesh	12360.50	44144	9616.49	46330	8000.00	43209
4	Assam	1093.40	37370	6845.47	62102	3500.00	37182
5	Bihar		16156		3349		1206
6	Chhattisgarh		173228	9330.35	162336	7125.00	118875
7	DNH DD		3352		2208	403.75	1053
8	Goa		4047	1187.23	5199	526.54	3275
9	Gujarat	46170.25	259360	24426.38	179226	35000.00	244602
10	Himachal Pradesh		3332		4303		4390
11	Jammu & Kashmir		8335	683.57	10772	746.25	7282
12	Jharkhand	12654.88	121601		137570	5310.66	137570
13	Karnataka	17080.51	133748		131702	22556.05	126637
14	Kerala	2516.49	14558		17652	4689.34	12721
15	Ladakh	2214.00	8631	1891.27	8619	596.25	9795
16	Madhya Pradesh	24529.43	426996	27048.58	234736	35000.00	225239
17	Maharashtra	19214.82	105693	9026.85	106817	57035.80	130359
18	Manipur	4292.15	47793	4137.54	42567	3000.00	33542
19	Meghalaya	2636.09	52598	14619.79	67026	8500.00	76755
20	Mizoram	3874.64	33267	2590.31	38872	2500.00	31685
21	Nagaland	4435.75	40588	3608.43	40638	3500.00	42774
22	Odisha	21842.98	207678	17133.30	204172	13564.10	213957
23	Puducherry		50				
24	Rajasthan	13744.70	188614	18810.10	236628	22000.00	168516
25	Sikkim	1036.28	4457	925.44	2650		1849
26	Tamil Nadu	4849.38	24441	2854.28	23529	2000.00	22675
27	Telangana	7503.90	126708	23851.18	114911	11250.00	131505
28	Tripura	7188.77	35911	4522.33	37380	4000.00	34464
29	Uttar Pradesh		18938		6427	1000.00	8656
30	Uttarakhand	3568.37	3760		3534	187.50	3972
31	West Bengal	3872.05	78100		63198	3405.83	
	Total	225681.13	2340873	196465.38	2123871	266868.15	1988462

PRE-MATRIC SCHOLARSHIP SCHEME FOR STs

Details of Fund Released to State Governments/UT Administrations and Beneficiaries thereof under the Scheme of Pre-Matric Scholarship for ST students							
(₹ in lakh)							
Sl.No.	Name of the State/UT	2021-22		2022-23		2023-24	
		Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
1	Andaman & Nicobar	8.03	199		386		193
2	Andhra Pradesh	3935.06	40465		40465	5700.16	83666
3	Arunachal Pradesh	207.30	5811	267.44	7105		3879
4	Assam	102.19	2656	107.41	5688	187.50	4353
5	Bihar		42679		26450		8451
6	Chhattisgarh		136546		28868	5250.00	44837
7	DNH & DD	206.62	2167		2017		1273
8	Goa		1978	108.18	2108	52.50	1670
9	Gujarat	3689.18	184803	5451.67	137705	6200.00	90755
10	Himachal Pradesh		2160	79.02	2479	110.00	2616
11	Jammu & Kashmir		5883		4999		4650
12	Jharkhand	3899.03	136830		117439	5700.00	97487
13	Karnataka	1753.16	92742	2370.04	98393	3400.00	96880
14	Kerala	347.07	7071		7604	436.46	7323
15	Ladakh	74.22	1439		760		2884
16	Madhya Pradesh	11458.18	328961	12743.85	253961		256701
17	Maharashtra*						
18	Manipur		3038		1836		3470
19	Meghalaya		2406	115.48	1776		5590
20	Mizoram	657.47	8148		10312	306.89	8911
21	Nagaland		1354				
22	Odisha	5236.75	137545	9397.06	79252		106691
23	Puducherry		38				
24	Rajasthan	6234.34	191728	3530.80	55667		76272
25	Sikkim		296	17.84	49		62
26	Tamil Nadu	546.55	16854	404.46	15325	362.34	17580
27	Telangana		3066		9255	150.00	2460
28	Tripura	58.55	17544	1136.76	15017		12115
29	Uttar Pradesh	88.17	3528		1579		2329
30	Uttarakhand		1287		1464	15.00	902
31	West Bengal	912.51	28034		22691	2988.85	
	Total	39414.37	1407256	35730.00	950650	30859.70	944000

* State is implementing the scheme without central assistance

Ministry of Tribal Affairs is implementing the following Scholarship Schemes to promote and encourage basic and higher education amongst ST population. **These Schemes are also implemented in the States of Rajasthan, Gujarat, West Bengal and UT administration of Andaman & Nicobar Islands: -**

- i) Pre-Matric Scholarship for ST students (Class IX and X)
- ii) Post Matric Scholarship for ST students (Class XI and above)
- iii) National Fellowship for Higher Education for ST students.
- iv) National Scholarship for Higher Education for ST students(Top Class)
- v) National Overseas Scholarship for ST students.

Out of the schemes mentioned above, the scholarship schemes at Sl.No (i) to (ii) are Centrally Sponsored Schemes and implanted respective State/UT Govt. Both Pre & Post Matric Scholarship Schemes are open ended Schemes wherein scholarships are given to all eligible students for pursuing studies from class 9th to Ph.D, whose parental income is up to Rs. 2.5 lakh per annum. The calling of applications, verification, selection of beneficiaries is the responsibility of the States/UTs. The Ministry of Tribal Affairs, releases funds to States/UTs based on proposals submitted by them and after examining financial and physical progress. State Governments/Union Territory Administrations disburse the scholarship amount to all the eligible ST Student's bank account through DBT mode.

The Schemes at Sl. No. (iii) & (iv) are Central Sector Schemes implemented by the Ministry of Tribal Affairs. There are no state-wise allocation of slots and funds under these Central Sector Schemes. Under National Fellowship and Scholarship for Higher Education for ST students, funds are directly released to the Students/Institutions through DBT mode, whereas Schemes at Sl.No. (v) National Overseas Scholarship for ST students is implemented through the Ministry of External Affairs (MEA), the funds are released to ST students studying abroad through Embassies, further Ministry of Tribal Affairs reimburse the funds to MEA.

2. Detailed description of Scholarship Schemes

a. POST MATRIC SCHOLARSHIPS TO THE STUDENTS BELONGING TO SCHEDULED TRIBES FOR STUDIES IN INDIA.

The scheme covers professional, technical as well as non-professional and non-technical courses at various levels. The Scheme was introduced during the year 1944-45 and has since been revised from time to time.

Salient features:

- A Centrally Sponsored Scheme implemented through the State Governments and Union Territory Administrations.
- Central assistance is 75:25 (90:10 for NER and Hilly States and 100% Central assistance to UTs without legislature) to all States Governments/UTs Admn.
- The Scheme provides financial assistance to the Scheduled Tribe students studying at post matriculation or post-secondary stage.
- Scholarships are available for studies in India only.
- The State Government and UT to which the applicant actually belongs awards the scholarship.

Eligibility:

- Scholarships are paid to students whose parents'/guardians' income from all sources does not exceed Rs. 2.50 lakh per annum.

- **Scholarship has 2 components: -**

i) Tuition Fees: As per guidelines as fixed by State Level Fixation Committee of the state. In case of students studying in private sector institutes there will be a ceiling of Rs.2.50 lakhs per annum per student for Engineering Courses and Rs. 6.00 lakh per annum for MBBS/ MS/ MD courses and Rs. 1.00 lakh per annum for other courses as far as support of Government of India is concerned.

ii) Stipend allowance as mentioned below: -

Group	Courses	Hostellers		Day Scholar	
		Monthly	Annually	Monthly	Annually
Group I	Bachelor, Master Degree, MPhil/PhD degree leading to Degree, PG Diploma, in professional courses in various streams	1200	12000	550	5500
Group II	All non-professional recognized courses leading to a Bachelor, Master Degree, MPhil/PhD degree not covered under Group I in Arts, Science and Commerce like BA/B.Sc/B.Com or MA/MSc/M.Com	820	8200	530	5300
Group III	Vocational stream, ITI courses, 3 year diploma courses in Polytechnics, etc.	570	5700	300	3000
Group-IV	All post-matriculation level non-degree courses for which entrance qualification is High School (Class X), e.g. senior secondary certificate (class XI and XII).	380	3800	230	2300

b. PRE-MATRIC SCHOLARSHIP FOR NEEDY SCHEDULED TRIBE STUDENTS STUDYING IN CLASSES IX&X

The scheme of Pre Matric Scholarship is being implemented since 1.7.2012 and is intended to support education of children studying in classes IX and X so that the incidence of drop-out, especially in the transition from the elementary to the secondary stage is minimized. The Scheme is revised from the year 2021-22.

Salient features:

- A Centrally Sponsored Scheme implemented through the State Governments and Union Territory Administrations.
- Central assistance in the share of 75:25 (90:10 for NER and Hilly States and 100% Central assistance to UTs without legislature) to State Governments/UT Administrations is available from the Government of India.
- Scholarships are available for studies in India only.

- The State Government/UT Administration to which the applicant actually belongs award the scholarship.
- The Scheme aims at improving participation of ST children in classes IX and X of the Pre Matric stage, so that they perform better and have a better chance of progressing to the Post Matric stage of education.

Eligibility:

- Scholarships are paid to students whose parents'/guardians' income from all sources does not exceed Rs. 2.50 lakh per annum.
- She/ he should be a regular, full time student studying in a Government School or in a School recognized by Govt. or a Central/State Board of Secondary Education.

Benefits:

- Scholarships are paid @ Rs. 225/- per month for day scholars and @ Rs. 525/- per month for hostellers, for a period of 10 months in a year.
- Books and ad-hoc grant are paid @ Rs. 750/- per year for day scholars and Rs. 1000/- per year for hostellers.
- In addition to scholarship, an additional grant of Rs. 800/ monthly (Rs. 9600 annually) will be given to the Divyangjan student who is hosteler and Rs. 600/monthly (Rs 7200 annually) to a day scholar.

c. **NATIONAL FELLOWSHIP AND SCHOLARSHIP FOR HIGHER EDUCATION OF ST STUDENTS**

This is a Central Scheme to providing fellowship to Scheduled Tribe students for pursuing higher studies such as M. Phil and Ph.D. The scheme was introduced in the year 2005-06.

Salient features:

- The scheme supports ST students in their higher studies such as Ph.D in all the Universities/Institutions recognized by the UGC.
- The fellowship is on the pattern of UGC fellowship awarded to regular full time research students in Ph.D courses.
- The total number of fresh fellowships each year is 750.
- Fellowship amount is disbursed to the candidates in DBT mode.
- Amount covers fellowships, contingency expenses, escorts/reader assistance for disable candidates and HRA on UGC pattern.
- 100% funding is provided by the Ministry of Tribal Affairs.

Eligibility:

- A Scheduled Tribe candidate should have passed Post Graduation examination with a minimum of 55% marks.
- The student should get admission and registration for regular full time Ph.D degree courses in University/Academic Institutions as per the prescribed norms.
- The ST student once considered eligible for the Fellowship shall not be entitled for any other scholarship of the Centre or State Government for the same study.

Benefits:

- The maximum duration is 5 years for fellowship for Ph.D
- Fellowship for two years of Ph.D is provided @ Rs. 37000/- per month and for remaining three years of Ph.D @ Rs. 42000/- per month and other perks as per UGC rates.

d. NATIONAL SCHOLARSHIP (Top Class Education) FOR HIGHER EDUCATION OF ST STUDENTS

This is a Central Sector Scholarship Scheme for ST students introduced from the academic year 2007-08 with the objective of encouraging meritorious ST students for pursuing studies at Degree and Post Graduate level in any of the Institutes identified by the Ministry of Tribal Affairs for the purpose.

Salient features:

- It supports meritorious ST students who gain admission in 265 identified quality educational institutions.
- Scholarship once awarded will continue till completion of the course subject to satisfactory performance.
- Amount of Scholarship covers tuition fees and admission fee, books & stationery, stipend and a one time assistance for purchase of a computer and accessories.
- 100% funding is provided by the Ministry of Tribal Affairs.
- Fund is released by the Ministry of Tribal Affairs to the ST students / concerned Institution directly in DBT mode.

Eligibility:

- The total family income of the student from all sources should not exceed Rs. 6.00 lakh per annum.
- Only those Scheduled Tribe students who have secured admission in notified Institutions will be eligible for the scholarship.

Benefits:

- Full amount of tuition fee, Admission fee, other non-refundable charges in respect of Government institutes in respect of Government/Government-funded institutions are paid. In case of students studying in private sector institutions a ceiling of Rs. 2.50 lakh per annum per student will apply.
- Stipend are paid, subject to maximum of Rs. 36000/- per annum (@Rs. 3000/- per month) per student.
- Expenditure on Books and stationery is paid @ Rs.5000/- per annum per student.
- Cost of a computer along with accessories limited to Rs. 45,000/- as one time assistance during the entire course is paid to the student.

e. **NATIONAL OVERSEAS SCHOLARSHIP FOR SCHEDULED TRIBE CANDIDATES**

The Scheme provides financial assistance to students selected for pursuing higher studies abroad for Post-Graduation, Ph.D and Post-Doctoral research programmes. The Scheme was introduced during the year 1954-55. Ministry has revised some of its provisions to make it more beneficial for ST students in terms of increasing their employability and for their socio-economic development. The scheme has been approved by the Competent Authority for implementation during period 2021-22 to 2025-26. The selected candidates are given cost of tuition and other educational fees charged by the foreign university etc., maintenance and other grants along with travel expenses. Grants are given to the selected candidates on 100 per cent basis directly by the Ministry through the Indian Missions abroad. The scheme provides grants for to and fro passage from India and back by economy class.

The salient features of the scheme are:

- a. 20 awards every year would be sanctioned out of this, 17 awards are sanctioned to ST students and 3 to PVTG students
- b. 30% of the scholarship awards are earmarked for female candidates. However, in case, adequate female candidates are not available, the unutilized slots will become open for eligible male candidates.
- c. In case the selected student fails to take admission in foreign University/Institute within the prescribed time limit, slots remain vacant against such cases will be carried over to the next selection year.
- d. Educational and Age criteria: -

Sr. No.	Course	Marks and educational qualification	Maximum Age as on 1 st July of selection year
1.	Post-Doctoral Research	55% marks or equivalent grade in relevant Master's Degree* with awarded Ph.D.	38 years
2.	Ph. D	55% marks or equivalent grade in relevant Master's Degree	35 years
3.	Master's	55% marks or equivalent grade in relevant Bachelor's Degree	32 years

- c. **Income Criteria:** Scholarships will be paid to the students whose family income from all sources does not exceed Rs.6,00,000/- (Rs. Six lakhs only) per annum.
- d. The awardees are provided a maintenance allowance of £9,900 per annum (for UK), US\$15,400/- (USA and other countries). Tuition fees and other non-refundable fees which is required to be compulsorily paid by the student for completion of the course, as per actuals.

The details of grant-in-aid released and beneficiaries covered under the scheme of National Overseas Scholarship for ST students during the last three years and current year.

Rs. In Crore

2019-20		2020-21		2021-22		2022-23		2023-24	
Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
2.0	29	4.76	30	4.95	46	4.0	44	7.00	65

The details of grant-in-aid released and beneficiaries covered under the scheme of National Fellowship for ST students during the last three years and current year.

Rs. In Crore

2019-20		2020-21		2021-22		2022-23		2023-24	
Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
81.00	2552	90.70	2625	84.83	2693	110.52	2938	159.56	2975

The details of grant-in-aid released and beneficiaries covered under the scheme of Scholarship for Higher Education (Top Class Edu) during the last three years and current year.

Rs. In Crore

2019-20		2020-21		2021-22		2022-23		2023-24	
Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
19.0	1914	29.3	2449	35.17	2751	34.48	2828	70.44	5429
